

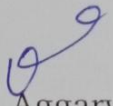
SC No. 259/18
FIR No. 205/17
PS: Chandni Mahal
State Vs. Yasin @ Sahin

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Sh. Alok Vajpayee, Ld. LAC for both accused.

At request, put up for final arguments, on 20.08.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

SC No. 27744/18
FIR No. 85/11
PS: Patel Nagar
State Vs. Ankush ETC.

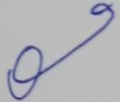
14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Sh. Jitender Kumar, Ld. Counsel for accused Anand.
Sh. Zainul Abideen, Ld. Counsel for accused Rahul.
None for accused Ankush.

Reader of the court contacted counsels for accused persons through electronic mode but despite several efforts, phone of counsel for accused Ankush is not reachable.

Put up for final arguments on 07.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

SC No. 27666/16
FIR No. 46/12
PS: Hauz Qazi
State Vs. Mohd. Wasim

14.08.2020

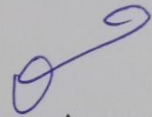
Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused.

Reader of the court contacted Sh. Amit Dhella, counsel for accused, through electronic mode, who submits that he is out of station and will move application for leading DE.

At request, put up on 01.09.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

CA No. 54730/16


Renu Kalra Vs. H. S. Toki, Income Tax Officer

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Lalit Gupta & Sh. Sidhant Arora, Ld. Counsels for appellant.
Sh. Arpit Batra, Ld. Counsel for respondent (ITO).

At request, put up for arguments on appeal, on 26.09.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

CR Case No. 22/16
SEBI Vs. Araya Plantation Farm

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Ashish Aggarwal, Ld. Counsel for complainant.

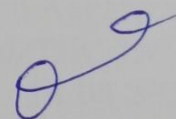
Accused No. 1 is a company.

Sh. Yogesh Pachauri, Ld. Counsel for accused no. 2, 3 & 4.

Proceedings qua accused no. 5 & 7 already stood abated.

Accused no. 6 is already proclaimed offender.

At request, put up for DE on 25.09.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

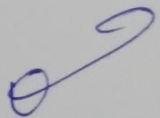
SC No. 901/19
FIR No. 13/19
PS: Delhi Cantt. Railway Station
State Vs. Sandeep

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused.

Put up for PE on 05.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020


SC No. 364/17
FIR No. 451/16
PS: Railway Main Delhi
State Vs. Rekha Yadav

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
Ms. Neena Malhotra, Ld. Counsel for accused.

At request, put up for PE on 22.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

SC No. 28124//16
FIR No. 113/09
PS: Kamla Market
State Vs. Raj @ Sumit Arora

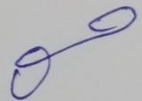
14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.

None for accused persons.

Put up for PE on 21.09.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

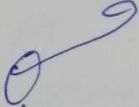
SC No. 323002/16
FIR No. 186/11
PS: Crime Branch
State Vs. Daya Shankar Mishra

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State/complainant.
None for accused persons.

Put up for PE on 21.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

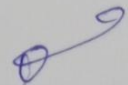
Dept Enq. 01/19
Department Vs. Chetan Dayal, JJA

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: None.

Put up for evidence of delinquent on 19.09.2020 at 03:00 PM.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

CR. No. 760/19
Joydev Manna Vs. Nayan Bhunia

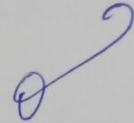
14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Manu Sisodiya, Ld. Counsel for revisionist.

Notice issued but not received back.

Put up on 18.09.2020.



(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020

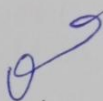
SC No. 28134/16
FIR No. 34/13
PS: Prasad Nagar
State Vs. Jasbir Singh

14.08.2020

Matter taken up through Video Conferencing (Cisco Webex).

Present: Sh. Virender Singh, Ld. Addl. PP for State.
None for accused persons.

Put up for further proceedings on 21.09.2020.


(Charu Aggarwal)
ASJ-02/Central/THC/Delhi
14.08.2020